

(Interruptions)

MR. SPEAKER: I want to point out that first of all let us know the veracity of the matter raised by Sonkarji. I am aware of the fact that some assistance in this matter can be provided by the State Government and the Central Government.

SHRI RAJNATH SONKAR SHASTRI : Mr. Speaker, Sir, only his wife is getting some help. Maximum assistance should be provided. *(Interruptions)*....

MR. SPEAKER: Sonkarji, please be seated. I am helping you and you are speaking in between. You actually do not understand as to who is helping you and who is not. I was pointing out that there is provision to provide assistance in this respect either by the Central Government or State Governments. As per your report they are leading a very miserable life. After an enquiry, they should be provided assistance as a special case, if there is no provision in the existing rules.

[English]

.....*(Interruptions)*....

SHRI SOMNATH CHATTERJEE (Bolspur): I hope that somebody in the Government will take note of it ... *(Interruptions)*....

MR. SPEAKER: It has been noted and the Government will also take note of it.

.....*(Interruptions)*....

[Translation]

SHRI RAM VILAS PASWAN (Rosera): Mr. Speaker, Sir, when you allow time for discussing an important matter, then some Ministers must be present in the House to note of all these things.

[English]

SHRI K.P. UNNIKRISHNAN (Badagara)

: Sir, it is deeply disturbing and shocking the way the law and order of Delhi is being handled. Life in either capital of India has almost become a nightmare. From all the outlying colonies people are coming in delegations with complaints to Members of Parliament and are saying - you can amend every law to provide for the security of a family; you make your own laws for the protection of ministers and MPs; but there is nobody to talk on our behalf; there is nobody to protect us.

It is a shame that during the last ninety days the crime graph has gone up in the Union Territory of Delhi by almost 150% - from small thefts to abductions, kidnappings and dacoity. No colony is safe, not even the NDMC area. It is shocking that when I discussed it with the senior police officer, he was telling that most of their time is taken up for VIP security. I do not know how far it is true. That means there is substance in the people's demand that there is hardly anyone to bother for them.

This calls for immediate attention. Not only terrorists, but all kinds of criminals from all the surroundings seem to have gathered around Delhi and are creating very serious problems. I would request through you the Home Minister to make a statement and take immediate corrective steps to see that the crime situation is firmly put under control in Delhi.

[Translation]

SHRI MADAN LAL KHURANA (South Delhi): Mr. Speaker, Sir, there is a report in the newspapers that four persons who had come to Delhi in connection with their business have been kidnapped. Day before yesterday an industrialist of Mayapuri was abducted but his whereabouts have not been traced till date. I was informed by a police officer that earlier kidnappers were demanding Rs. 10 lakhs but now they are asking for Rs. 5 lakh. The number of such incidents is increasing. You may recall that the hon. Minister of Home Affairs had given an assurance in this august House that a

meeting of Members from Delhi would soon be called to discuss the law and order situation of Delhi. No one remembers it. Through you, I urge that a meeting should be called to discuss and review the law and order situation in Delhi at the earliest in view of the concern expressed by House in this regard.

SHRI AYUB KHAN (Jhunjhunu): Sir, Shri Abdul Hamid laid down his life for the country in the 1965 war and won Param Vir Chakra posthumously. I too participated in that war, but the difference is this that I was awarded Vir Chakra whereas Abdul Hamid won Param Vir Chakra. There are our many friends who won Param Vir Chakra, Mahavir Chakra and Vir Chakra but their widows and family members were not given any assistance by the Government. They are hapless. I am grateful for the ruling given by you as it will boost the morale of the soldiers who are prepared to lay down their lives for the cause of the country and for the unity and integrity of the nation.

MR. SPEAKER: I have been told by some State Government that the recipients of Param Vir Chakra and Vir Chakra are given assistance by State Government as well as by Central Government. Whatever you have said is correct and the matter will be taken up with State Government and Central Government.

[English]

SHRI SAIFUDDIN CHOUDHURY (Katwa): Sir, in the past, this matter had been raised in this House with the expectation that the Minister concerned will take note of it and initiate action. This is about two very big unexploited oil reserves in our country.

One is in Central Gujarat and the name of the area is Khatna-Kalambar area, where the assessment is that about 865 million metric tonnes of crude oil is there. It has been proved by a scientist who was working with ONGC, Shri K C Roy Choudhury who has retired now. It is due to his persistence that ONGC authorities granted digging of oil

in that area. In one well, oil was found which was described by ONGC as a major breakthrough. But, after that it has been neglected till date.

The other area is the area of Bay of Bengal - the Bengal Delta. On the basis of the scientific findings it has been found that about 28.5 billion metric tonnes are in reserve there in the Eocene Carbonate Rock Reservoir in the Bengal Basin which is 60 million years old. Despite his insistence, no digging had been conducted in that area so far. He has been writing and it is a case of unique fight. We had raised this matter in the House. We had been spending millions of rupees in foreign exchange to import oil.

MR. SPEAKER: There is a whole battery of scientists on the one side and there is one scientist giving his opinion on the other side.

SHRI SAIFUDDIN CHOUDHURY: Sir, this is one idea. There may be another idea also. ONGC is not taking note of this and they are thinking that it is not true. But, how to come to that conclusion? He has been writing to the Minister; we have been raising it in the House. We requested the Government to talk to the scientist. There are other scientists also who are ratifying this idea.

SHRI SOMNATH CHATTERJEE: There was an All India Symposium of this.

SHRI SAIFUDDIN CHOUDHURY: a renowned scientist supported this idea. The Secretary in the Department of Petroleum promised to give him time to discuss the matter with him. But so far this promised meeting did not take place.

If you go into the history a little bit, you will find that this man - when he raised this matter - was harassed and transferred. I do not know what is the mystery. We should go into it. Some vested interest is working in it. There are interested Members in this House and three or four or five Members can be constituted into a Committee to look into this matter. If this is true, then we will be converted